

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY 400614

O.A. NO.864/88

Shri R. Balsubramanian
residing at C-7
Central Railway Officers Flats
Dadar Cross Road
Dadar; Bombay 400014

Applicant

V/s.

1. Union of India
through General Manager
Western Railway
Churchgate; Bombay-20
2. Railway Board
Rail Bhavan; New Delhi
& SEVEN others

Respondents

Coram : Hon'ble Member(J) M B Mujumdar
Hon'ble Member(A) M Y Priolkar

TRIBUNAL'S ORDER
(PER: M B MUJUMDAR, MEMBER[A])

DATED : 8.12.1988

Heard Mr. G K Masand, learned Advocate for the applicant. The applicant has filed Miscellaneous Petition No. 739 /88 requesting that Respondents Nos. 1 & 2 be restrained from promoting any of the officials junior to him till the applicant is promoted to the scale of Rs.7300-7600. In this application he is challenging the letter dated 15.5.1987 at page 26 of the application by which the Points System is introduced in the case of Senior Administrative Grade and above officers. In our opinion the purpose of the Miscellaneous Petition will be served if the promotions of juniors of the applicant would be made subject to the final outcome of the application. If we grant interim relief as claimed in the Miscellaneous Petition, his juniors will be deprived of their promotions till the applicant is promoted. The applicant is already superseded by seven of his juniors. Hence we pass the following order:

ORDER

If any of the juniors to the applicant are promoted to the scale of Rs.7300-7600 then such promotions will be subject to the final outcome of this case. Respondents nos. 1 & 2 to inform the promotees specifically in writing about this.

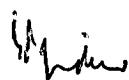
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Send a copy of this order to Respondents 1 & 2 immediately. A copy of this order be given to the applicant also immediately.

Miscellaneous Petition is accordingly disposed of.

The case is already fixed before the Registrar on 3.1.1989 for reply and directions. That date stands.


(M Y Priolkar)
Member(A)


(M B Mujumdar)
Member(J)